

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-514**  
IB-742/ND/2021

**IN THE MATTER OF:**

Seekruit HR Technologies Pvt. Ltd

... Applicant

**SECTION**

U/s 10 IBC

**Order delivered on 10.01.2022**

**CORAM:**

**SHRI BACHU VENKAT BALARAMA DAS,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI AVINASH K. SRIVASTAVA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

List this matter before the Regular Bench on **02.02.2022**.

**-Sd/-**

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (T)**

**-Sd/-**

**(BACHU VENKAT BALARAMA DAS)**  
**MEMBER (J)**